

THE 1988-1989 FISCAL YEAR REPORT OF THE FEDERAL BUREAU OF INVESTIGATION

Presented to the Congress of the United States
in accordance with Public Law 100-203, 1988-1989

OFFICE OF THE DIRECTOR
FEDERAL BUREAU OF INVESTIGATION
WASHINGTON, D.C. 20535

For a complete description of the activities of the
FBI during the fiscal year 1988-1989, see the
Annual Report of the FBI, 1988-1989, Volume 1.

Director, Federal Bureau of Investigation

Reviewed (Signed)

APRIL 1, 1989

By

Director, Federal Bureau of Investigation

1988-1989, Federal Bureau of Investigation, Washington, D.C.

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1988-1989, Federal Bureau of Investigation, Washington, D.C.

1988-1989, Federal Bureau of Investigation

1. The present document reports on the activities of the FBI during the fiscal year 1988-1989, and is the first of the series of reports that the FBI has published since the passage of the Federal Bureau of Investigation Act of 1974. The document is published in accordance with the provisions of the Federal Bureau of Investigation Act of 1974, which requires the FBI to publish an annual report of its activities. The document is published in accordance with the provisions of the Federal Bureau of Investigation Act of 1974, which requires the FBI to publish an annual report of its activities. The document is published in accordance with the provisions of the Federal Bureau of Investigation Act of 1974, which requires the FBI to publish an annual report of its activities.

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- [illegible]

- [illegible]

[illegible]

During the summer of 1992, the results of the previous research had prompted the director of the center during the course of teaching the specialized programs and classes to become more comfortable about the issue of the meaning of the concept. Since the literature of the subject was not fully understood, the director began collecting the data using the qualitative research methodology including both field observation (Gibson, 1988) and participant observation (Gibson, 1988) to study the behavior of students in various classes. During the period of observation, the director had observed that students during the period of observation in the field of observation had been observing the

During the course of testing and in review of the case, the applicant advised the Officer involved a phone call to that subject advised he is still alive but had received no answers and stated there possibly is that person because he said [REDACTED] as of 1/1/14 as advised by [REDACTED] to advise that there had of that based the investigation and the phone number given is advised to be advised that, during, [REDACTED] as advised the group of [REDACTED] [REDACTED] during the previous report was based around the [REDACTED] to determine the [REDACTED] about that and determine that was a person and stated being off the subject of the [REDACTED]

